THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No. HCM. III/04/2015/592

Dated, Shillong the 29th May 2018

It is notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice S.R. Sen shall not sit today and tomorrow i.e. 29th May 2018 and 30th May 2018 and cases listed in Court No. 2 shall be taken up by Hon'ble the Chief Justice in Court No. 1.

It is further notified that cases listed in the DIVISION BENCH shall stand adjourned until further orders.

By order,

REGISTRAR GENERAL

Memo No. HCM. III/04/2015/592A

Dated, Shillong the 29th May 2018

Copy for information to: -

- 1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 4. The Advocate General, High Court of Meghalaya, Shillong.
- 5. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. Mr. ______, Sr. Advocate, High Court of Meghalaya, Shillong.
- 7. President / Secretary, High Court Bar Association, Shillong.
- 8. President / Secretary, Shillong Bar Association, Shillong.
- The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 10. Notice Board.
 - 11. Office File.

Jav. Magrosing

REGISTRAR GENERAL